

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED No.†10**  
TO BE ANSWERED ON 29.11.2021

**USE OF FAKE SCHEDULED TRIBE CERTIFICATE**

†10. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether any case regarding use of fake of scheduled Tribe certificates in Government jobs and educational institutions have been reported during the last three years;
- (b) if so, the details thereof; and
- (c) action taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)

(a) to (c): - Ministry of Tribal Affairs is nodal Ministry for Notification of a community as Scheduled Tribe under Article 342 of the Constitution. However, the responsibility of issuance and verification of Scheduled Tribe certificate/ social status rests with the concerned State Government/ UT Administration. All complaints/grievances/representations received in this regard are forwarded to State Government/ UT Administration concerned. The information is not maintained centrally.

The Ministry has been issuing advisories from time to time regarding issuance of ST certificates with proper verification and ensure that deserving ST persons are issued certificates without undue delays and difficulties. The last such advisory was issued on 17/02/2020.

\*\*\*\*\*